<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and

the parties appearing in-person at the **Principal Seat at Bombay** that :

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From 07.05.2025 to 09.05.2025

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice A.S. Chandurkar** and the **Hon'ble Dr. Justice Neela Kedar Gokhale** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri Justice A.S. Chandurkar.**

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From 02.05.2025 to 09.05.2025

The Division Bench presided over by the **Hon'ble Smt. Justice Revati Mohite Dere** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Shri Justice G.S. Kulkarni.**

III

On 05.05.2025 and 06.05.2025

The Hon'ble Dr. Justice Neela Kedar Gokhale will sit singly in Court Room No. 43 and take up matters pertaining to Single Bench as per the board to be notified separately.

Dated this 30th day of April, 2025.

By Order,

sd/-

(Anil H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.